

Central Administrative Tribunal: Principal Bench

....

O.A. No. 2888/91

New Delhi, this the 2nd day of July, 1996

Hon'ble Shri S.R.Adige, Member (A)

Hon'ble Dr. A.Vedavalli, Member (J)

1. Surender Kumar s/o Sh. Mala Ram,

2. Dharam Pal s/o Sh. Ghazi Ram,

3. Gopal Ram s/o Sh. Girdhari Lal,

Working as Cobbler in 9th Bn.DAP,
Pritampura, Delhi.

4. Satyabir s/o Sh. Ram Singh,

5. Prabhu Dayal s/o Sh. Het Ram,

6. Ram Gopal s/o Sh. Rati Ram,

7. Prem Kumar s/o Sh. Sri Ram,

8. Surender Kumar s/o Sh. Budan Ram,

9. Hukam Chand s/o Sh. Godu Ram,

10. Mahabir Singh s/o Sh. Surat Singh,

11. Ram Kishan s/o Sh. Tara Chand,

12. Omkar s/o Sh. Beg Raj,

13. Ramesh Chand s/o Sh. Jai Dayal,

14. Ram Dhan s/o Sh. Kehri Lal,

15. Sri Ram s/o Sh. Mange Ram,

Working as Cobblers in P.T.S. Delhi Police

HQ Jarodha Kalan, Delhi.

16. Attar Singh s/o Sh. Maru Ram,

17. Chiddu s/o Sh. Gurji Ram,

working as Cobblers in 7th Bn. DAP,

~~Mallanagar, Delhi.~~

18. Prabhu Dayal s/o Sh. Hari Das,

19. Satya Parkash s/o Sh. Suraj Bhan,

20. Meen Singh s/o Sh. Jug Lal,

working as Cobblers in 4th Bn.DAP,

New Delhi. □

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21. Daryao Singh s/o Sh. Mool Chand,
22. Suraj Bhan s/o Sh. Daryao Singh,
Working as Cobblers in XXX 1st Bn, D.A.P.
Delhi Police,
23. Mahinder Singh s/o Sh. Amar Singh,
24. Shiv Charan s/o Sh. Roop Chand,
25. Chandgi Ram s/o Sh. Mirbha Ram,
Working as Cobblers in No. 10th BN.,
D.A.P., Pritampura, Delhi.
26. Randhir Singh s/o Sh. Juga Ram,
27. Ghasi Ram s/o Sh. Girdhari Lal,
28. Nand Ram s/o Sh. Thana Ram,
Working as Cobblers in 5th Bn., D.A.P.
New Delhi.
29. Sumer Singh s/o Sh. Banwari Lal,
30. Satyabir s/o Sh. Harphool Singh,
31. Hargoo Lal s/o Sh. Baldeva,
Working as Cobblers in No. 6th Bn. D.A.P.
Kings way camp Delhi.
32. Kishan Lal s/o Sh. Brij Lal,
Working as Cobblers in IInd Bn. DAP, New Delhi.
33. Miechhi s/o Sh. Mala Ram,
Working as Cobblers in 3rd Bn. D.A.P., Kingsway
camp, Delhi.
34. Subh Ram s/o Sh. Ramji Lal,
Working as cobblers in South District, Delhi
Police, New Delhi.

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35. Satyabir Singh s/o Sh. Mansa Ram,
working as cobblers in PAP Lines Delhi Police,
New Delhi.
36. Hari Chand s/o Sh. Mam Raj,
working as cobblers, in PAP lines, Rastrna Poli
Bhawan, New Delhi.
37. Jawar Lal s/o Sh. Lala Ram,
working as cobblers in Central District, Delhi
Police, New Delhi.
38. Babu Lal s/o Sh. Doji Ram,
working as cobblers in North-East Distt. Delhi
Police, Silanpur, New Delhi.
39. Azad Singh s/o Sh. Moji Ram,
working as Cobblers in Delhi Police (Traffic)
Teen Moorli, New Delhi.
40. Ishwar Das s/o Sh. Jagan Nath,
working as cobbers in S/W, ^{Distt. H} Delhi Police,
c/o Police HQ, New Delhi.
(By Sh. V.P. Sharma, Advocate) ... Applicants.

Versus

1. Delhi Administration, through its,
Chief Secretary, Old Secretariat, Delhi.

2. The Commissioner of Police,
HQ, Delhi Police, I.P. Estate, New Delhi.

3. The Deputy Secretary,
Ministry of Home Affairs (Police Dept),
New Delhi. Respondents.

(By Shri Raj Singh, Advocate)

We have heard Shri V.P. Sharma, counsel for the applicant and Shri Raj Singh, counsel for the respondents.

2. Both the counsel agree that this application may be disposed of, with a direction, that in the event the applicant files a self-contained representation to the concerned authority, together with a copy of this order the representation shall be examined in accordance with law, rules and extant instructions on the subject, and disposed of by a speaking order, within a period of six months from the date of receipt of such representation.

3. We direct accordingly. The O.A. stands disposed of. No costs.


(Dr. A. VEDAVALLI)

Member (J)


(S.R. ADIGE)
Member (A)

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